

MANIPUR GAZETTE

E X T R A O R D I N A R Y P U B L I S H E D B Y A U T H O R I T Y

No. 215

Imphal, Friday, September 18, 2026

(Bhadra 27, 1948)

GOVERNMENT OF MANIPUR SECRETARIAT: SKILLS, LABOUR, EMPLOYMENT & ENTREPRENEURSHIP DEPARTMENT

O R D E R

Imphal, the 17th September, 2026

No. ITI-2/12/2024-LAB and EM-LAB&EMPL: Under the powers conferred under Section 24 of the Apprentices Act, 1961, the State Apprenticeship Council (SAC) for the State of Manipur is hereby constituted with immediate effect, with the following objectives, functions and composition:-

1. Composition of the Council

A. Chairman

Sl. No.	Designation	Status
1	Chief Secretary, Government of Manipur	Chairperson

B. Vice-Chairman

Sl. No.	Designation	Status
1	Administrative Secretary, Skill, Labour, Employment & Entrepreneurship, Government of Manipur	Vice-Chairperson

C. Representatives of the State Government

Sl. No.	Designation	Status
1	Head of Department, Directorate of Craftsmen Training (DCT), Manipur	Member Secretary
2	Mission Director, Manipur Society for Skill Development (MSSD), Manipur	Member
3	Director, Department of Trade, Commerce and Industries, Manipur	Member
4	Director, Tourism Department, Manipur	Member
5	Director, Handlooms and Textiles, Manipur	Member

Sl. No.	Designation	Status
6	Director, Department of Information Technology, Manipur	Member
7	Deputy Labour Commissioner, Department of SLEE, Manipur	Member
8	Chief Engineer, Public Works Department (PWD), Manipur	Member
9	Director, Planning Department, Manipur	Member
10	Joint Secretary / Deputy Secretary (Budget), Department of Finance, Manipur	Member
11	Additional Director, Employment Exchange, Manipur	Member

D. Representatives of Central Government

Sl. No.	Designation	Status
1	Executive Engineer, Central Public Works Department (CPWD), Manipur	Member
2	Principal-in-Charge, National Skill Training Institute (NSTI), Manipur	Member

E. Representatives of Employers in Establishments – Public Sector

Sl. No.	Designation	Status
1	Manager (HR), National Hydroelectric Power Corporation (NHPC), Leimatak, Manipur	Member
2	Airport Director (APD), Airport Authority of India (AAI), Manipur	Member
3	General Manager, BSNL, Manipur	Member
4	Director, Doordarshan, Manipur	Member
5	Managing Director, Manipur State Power Distribution Company Ltd. (MSPDCL), Manipur	Member
6	Managing Director, Manipur State Power Company Ltd. (MSPCL), Manipur	Member
7	Chief Engineer, National Highways Development Project (NHDP), Manipur	Member
8	General Manager, Power Grid, Region-NERPSIP, Imphal	Member
9	Director, All India Radio (AIR), Imphal, Manipur	Member

F. Representatives of Employers in Establishments – Private Sector

Sl. No.	Designation	Status
1	Chairman and Managing Director, BABINA Group of Companies, Manipur	Member

Sl. No.	Designation	Status
2	Chairman and Managing Director, Shija Hospitals and Research Institute (SHRI), Manipur	Member

G. Persons Having Special Knowledge and Experience Relating to Industry, Labour and Technical Education

Sl. No.	Designation	Status
1	Shri Prof. Ch. Ibohal Meitei, Director, Training & Placement Cell, Manipur University	Member
2	Shri S. Ibochouba Singh, Retd. Assistant Director, Directorate of Craftsmen Training (DCT), Manipur	Member

(The tenure of the above two nominees shall be for two years or till new appointment by the Government, whichever is earlier.)

H. Representatives of the Board / State Council of Technical Education

Sl. No.	Designation	Status
1	Controller of Technical Education, Department of Technical Education, Government of Manipur	Member
2	Registrar, Manipur Technical University (MTU), Manipur	Member

2. Objectives of the Council

- To promote apprenticeship training in the State.
- To align industry requirements with vocational training.
- To improve employability of youth through structured on-the-job training.
- To support implementation of the National Apprenticeship Promotion Scheme (NAPS) and the National Apprenticeship Training Scheme (NATS).

3. Functions of the Council

- Advise the State Government on all matters relating to apprenticeship training.
- Reviews implementation of the Apprentices Act and Rules in the State.
- Promotes industry participation in apprenticeship engagement.
- Recommends measures for increasing apprenticeship seats and coverage.
- Supports integration of ITIs, Polytechnics, and industry under apprenticeship programmes.
- Monitors State performance under NAPS / NATS.
- Facilitates dispute resolution and policy interpretation where required.

4. This Order issues with the approval of the competent authority.

By order and in the name of the Governor of Manipur,

CHANDAM BOBO SINGH,
Joint Secretary (SLEE), Government of Manipur.